<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 1415 OF 2018 IN DFR NO. 2963 OF 2018

Dated: 10th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of: Pinpoint Energy K1 Private Limited Vs. Karnataka Electricity Regulatory Commission & Anr.			 Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. Gautam Swarup	
Counsel for the Respondent(s)	:		

<u>ORDER</u>

Issue notice both in Application for Stay as well as main Appeal

returnable on 13.11.2018. Dasti, in addition, is permitted.

List the matter on 13.11.2018.

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

mk/kt